

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/ 1286(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Ankit Lohia, Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Riya Vasa i/b Manilal Kher Ambalal & Co.

For CD : Adv. Shyam Kapadia a/w Adv. Petrushka Dasgupta, Adv. Ankita
Yadav i/b Link Legal

Sec. 7 of IBC

ORDER

Heard the Counsel for the CD/Applicant in part. **List on 08.08.2024 for final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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